

के तारांकित प्रश्न संख्या ७६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) सस्ते कमरे बनाने के कारखाने की स्थापना के लिए किस विदेशी फर्म के साथ बातचीत चल रही है; और

(ख) कारखाने की स्थापना के बारे में अब तक क्या प्रगति हुई है ?

उद्योग मंत्री ( श्री कानूनगो ) :

(क) मेसर्स निप्पन कोगाकू कं०, जापान ।

(ख) सहयोग की संशोधित शर्तें फर्म को बता दी गई हैं और उनके उत्तर की प्रतीक्षा है ।

#### Import Racketeers

\*287. { Shri D. C. Sharma;  
Shri Ram Sewak Yadav;  
Shri A. V. Raghavan;  
Shri Kappen:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether the Delhi Police have launched a country-wide search for a gang of import racketeers following the detection of two cases of forgery and theft in the office of the Regional Assistant Iron and Steel Controller, New Delhi; and

(b) if so, the facts of the two cases and the result of the search made?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) During the investigation of the cases reported to them, the Delhi Police have made enquiries in Delhi, Ludhiana, Solan and Bombay.

(b) A statement is placed on the Table of the House.

#### STATEMENT

##### Forgery:

It was reported on 20-4-1963 by New Delhi Police that one of the partners of a firm at Kanpur had lodged a complaint with them that a Bank account had been opened at Delhi in their name by some persons and that the

Bank Pass Book was received by them. The firm suspected that a licence had been forged. Four persons have been arrested and the investigation is in progress. No report has so far been received whether any search was made by the police.

##### Theft:

Four parties had complained that licences issued in their favour and submitted to the Office of the Regional Assistant Iron & Steel Controller in New Delhi in the month of May, 1963, had not been returned to them. Since it was found that these licences had not been received in the office of the Assistant Regional Iron and Steel Controller a complaint was lodged with the Delhi Police. One of the licences has been recovered from a person in Ludhiana during the course of the investigation. Some persons connected with it have been arrested. The case is still under investigation.

There has also been a theft of one set of Blank import licence forms from the office of the Regional Assistant Iron and Steel Controller in New Delhi and the matter reported to the Delhi State Police. The investigation is still continuing.

#### Coal Washery Plants

\*290. { Shri R. Barua;  
Shri Koya:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is a fact that two plants for manufacture of coal washery and ore beneficiation units are proposed to be set up with Polish collaboration;

(b) if so, the location and amount likely to be spent; and

(c) the amount of the equipment likely to be produced?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) to (c). It is proposed to

establish with Polish collaboration, facilities in the Heavy Machine Building Plant at Ranchi and the Coal Mining Machinery Plant at Durgapur for the manufacture of coal preparation plants, including washeries and ore beneficiation plants. Details of capital costs and equipment to be produced are yet to be worked out.

#### Export of Jute Goods

\*291. { Shri Indrajit Gupta:  
Shri D. C. Sharma:

Will the Minister of **International Trade** be pleased to refer to the reply given to Starred Question No. 800 on the 20th September, 1963 and state:

(a) whether consideration of the Srivastava Committee's report on export of Jute goods has since been completed by Government; and

(b) Government's decisions with regard to various recommendations of the Committee?

**The Minister of International Trade (Shri Manubhai Shah):** (a) and (b). The Report is still under consideration.

#### Metric Weights and Measures

\*293. **Shri Hari Vishnu Kamath:** Will the Minister of **International Trade** be pleased to state:

(a) whether Government are aware that there has been considerable profiteering in the supply of metric weights and measures to traders and merchants; and

(b) if so, the steps taken by Government to prevent the same and to bring the offenders to book?

**The Minister of International Trade (Shri Manubhai Shah):** (a) Considering that Metric Weights and Measures are made to exacting specifications which guarantee accuracy and durability, the prices prevailing are generally reasonable;

(b) Supply being adequate, there is no control over prices but manufacturers and dealers in weights and measures are licensed by State Government.

#### Display of Retail Prices

\*294. **Dr. L. M. Singhvi:** Will the Minister of **International Trade** be pleased to state:

(a) whether Government had launched a countrywide campaign for publicising the requirement of displaying retail prices before proceeding against traders; and

(b) if so, whether Government are aware of any cases, particularly in Rajasthan, Punjab, Delhi and Maharashtra in which the authorities harassed the traders on mere technical deficiencies in displaying retail prices?

**The Minister of International Trade (Shri Manubhai Shah):** (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Code of Conduct for Exporters

\*295. { Shri Bishanchander Seth:  
Shri B. P. Yadava:  
Shri Dhaon:

Will the Minister of **International Trade** be pleased to state:

(a) whether the code of conduct formulated to guide exporters and manufacturers of goods for export has been circulated to the trade organisations and allied bodies for their suggestions; and

(b) if so, whether they have accepted this code or have suggested certain modifications?

**The Minister of International Trade (Shri Manubhai Shah):** (a) Yes, Sir. A draft code of conduct was circulated to all Export Promotion Councils, Commodity Boards, the Federation of Indian Chambers of Commerce and Industry and other leading trade organisations for their comments.